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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Notification No. 12/2015-2020
New Delhi, Dated the 29 July, 2019

Subject: Export of Red Sanders wood by Directorate of Revenue Intelligence (DRI), State Governments of Andhra Pradesh, Maharashtra, Tamil Nadu and Karnataka - Extension of time regarding.

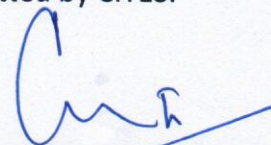
S.O.(E) In exercise of powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act,1992 read with Para 1.02 of the Foreign Trade Policy (2015-2020), the Central Government hereby makes the amendments in Notification No. 47 (RE-2013)/2009-2014 dated 24.10.2013 read with Notification No. 6/2015-2020 dated 06.05.2015, Notification No. 24/2015-2020 dated 29.08.2016, Notification No. 25/2015-2020 dated 02.09.2016, Notification No. 40/2015-20 dated 27.11.2017, Notification No. 08/2015-20 dated 23.05.2017 and Notification No. 48/2015-20 dated 03.01.2019

2. Directorate of Revenue Intelligence (DRI) and State Governments of Andhra Pradesh, Maharashtra, Tamil Nadu and Karnataka shall finalize the modalities including allocation of quantities to various entities, as applicable, for export of the balance quantity of Red Sanders wood and shall complete the whole process of export latest by **31st December, 2019.**

3. Other provisions of Notification No. 47 (RE-2013)/2009-2014 dated 24.10.2013 read with Notification No. 24/2015-2020 dated 29.08.2016 (for Andhra Pradesh and DRI), Notification No. 25/2015-2020 dated 02.09.2016 (for Tamil Nadu and Maharashtra) and Notification No. 40/2015-20 dated 27.11.2017 (for Karnataka) shall remain unchanged.

4. **Effect of this notification:**

Time upto 31.12.2019 has been allowed to the Directorate of Revenue Intelligence (DRI) and State Governments of Andhra Pradesh, Maharashtra, Tamil Nadu and Karnataka to finalize the modalities and complete the entire process of export of balance quantity of Red Sanders wood allocated to each entity by the DGFT against the quota permitted by CITES.



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